



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:SUO-MOTU Disclosers

Reference No.:Section 4(1) (b)(iv) of RTI Act, 2005

Date:15/07/2020

Norms set by it for the discharge of its functions:

S. No	Details of disclosure
(I)	Nature of functions/ services offered
(ii)	Norms/ standards for functions/ service delivery
(iii)	Process by which these services can be accessed
(iv)	Time-limit for achieving the targets
(v)	Process of redress of grievances